

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

**Transfer Original Petition (AT) (MRTP) No. 02 of 2017
(Old Compensation Application No. 51 of 2000)**

IN THE MATTER OF:

Macedon Indo Austrian Ventures Pvt. Ltd. ...Appellant

Vs.

New Standard Engineering Co. Ltd. ...Respondent

**Present: For Appellant: - Mr. Mishra Raj Shekhar and Mr. Aditya,
Advocates.**

For Respondent: - Mr. Prashant Rana, Advocate.

O R D E R

04.02.2020— Let the appeal be not treated as part heard/ tied up matter.

Post the appeal on 4th March, 2020.

[Justice S.J. Mukhopadhaya]
Chairperson

(Justice Bansi Lal Bhat)
Member(Judicial)

Ar/RR